

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA Nos. 1715/94, 1716/94, 1717/94, 1718/94, 1748/94,
1749/94, 1750/94, 16/95, 284/95, and
965/94.

....

Tuesday, this the 21st day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

OA No. 1715/94

1. N Kalyani,
W/o A Chathu,
Water Carrier, Southern Railway,
Cannanore
residing at: Railway Qrs. No.60/B,
Cannanore.
2. K Visalakshy,
W/o K Madhavan,
Sanitary Cleaner,
Office of the Chief Health Inspector,
Palghat.
Residing at Railway Qrs. No.120/C,
Railway Colony, Palghat.
3. P Rajathy,
W/o T Perumal,
Sanitary Cleaner,
Office of the Health Inspector,
Coimbatore Southern Railway.
Residing at No. 313,
Karupparayen Keil Street,
KV Palayam, Podanur.
4. VR Leela Bai,
W/o PK Balan,
Ex. Head Clerk, Office of the
Divisional Personnel Officer,
Southern Railway, Palghat
Residing at 82, Rail Nagar,
Andi Madam, Olavakkot, Palghat.

.. Applicants

By Advocate Mr. TC Govindaswamy

Vs.



1. Union of India through Secretary,
Ministry of Railways, Rail Bhavan,
New Delhi.
The General Manager,
Southern Railway, Park Town PO,
Madras-3.

3. The Divisional Railway Manager,
Southern Railway,
Palghat Division, Palghat.
4. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat.

.. Respondents

By Advocate Mr. PA Mohammed

OA No. 1716/94

1. V Sampoornam,
Head Clerk,
Senior Divisional Mechanical Engineer,
Office of Diesel Loco Shed,
Southern Railway, Erode.
2. V Bhanumathi,
Sweeper-cum-porter,
C/o Station Master,
Veerapandi Hut Railway Station,
Veerapandi, Tamil Nadu.
3. N Ramani,
Senior Clerk,
Electrical Foreman's Office (M),
Residing at 373-B/ED,
Railway Colony, Erode.
4. N Sivagami,
Trainee,
Electrical Fitter (Power),
Residing at 319-C/ED,
Railway Colony, Erode.
5. S Theethy,
Safaiwala,
Diesel Loco Shed,
Southern Railway, Erode.

.. Applicants

By Advocate Mr. TC Govindaswamy

Vs.

1. Union of India through
The Secretary,
Ministry of Railways, Rail Bhavan,
New Delhi.
2. The General Manager,
Southern Railway,
Park Town PO, Madras-3.
3. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat.
4. The Divisional Accounts Officer,
Southern Railway,
Palghat Division, Palghat.



.. Respondents

By Advocate Mr. Thomas Mathew Nellimoottil

OA No. 1717/94

1. P Subhadra,
Mailman,
Sorting Office Kuttipuram,
Calicut Division. .. Applicant

By Advocate M/s Santhosh and Rajan

Vs.

1. Union of India represented by the
Secretary, Ministry of Finance,
New Delhi.

2. The Director General (Posts),
New Delhi.

3. The Chief Postmaster General,
Kerala Circle,
Thiruvananthapuram.

4. The Superintendent of Railway
Mail Service,
Calicut Division, Calicut.

5. The Superintendent of Post Offices,
Tirur Division, Tirur.

6. The Director of Accounts (Posts),
Kerala Circle,
Thiruvananthapuram. .. Respondents

By Advocate Mr. Mary Help John David J, Additional Central
Government Standing Counsel

OA No. 1718/94

1. Madhavi A,
W/o late Ittiyadi,
Sanitary Cleaner,
Office of the Chief Health Inspector,
Southern Railway, Ernakulam
residing at Vavukunnam, PO Edappali. .. Applicant

By Advocate Mr. P Ramakrishnan

Vs.

1. Union of India represented by the
Secretary to the Ministry of Railways,
Rail Bhavan, New Delhi.

2. The Divisional Personnel Officer,
Southern Railway, Trivandrum.

3. The Divisional Accounts Officer,
Southern Railway, Palghat. .. Respondents

By Advocate Mr. Thomas Mathew Nellimootttil

OA No. 1748/94

1. Rukiya Mohammed,
W/o late B Mohammed,
Senior Clerk,
Office of the Chief Train Examiner,
Southern Railway, Ernakulam Junction
residing at Railway Quarter No.137,
Ernakulam Junction.

.. Applicant

By Advocate Mr. P Ramakrishnan

Vs.

1. Union of India represented by
the Secretary,
Ministry of Railways,
Rail Bhavan, New Delhi.

2. The Divisional Personnel Officer,
Southern Railway, Trivandrum.

3. The Divisional Accounts Officer,
South Eastern Railway, Khurla Road. .. Respondents

By Advocate Mr. James Kurian, Additional Central Government
Standing Counsel

OA No. 1749/94

1. P Sarasamma,
Jamadar,
Nedumangad Post Office.

.. Applicant

By Advocate Mr. KS Bahuleyan

Vs.

1. Union of India represented by
the Secretary,
Ministry of Communication,
Department of Telecom, New Delhi.

2. The Chief General Manager,
Kerala Telecommunications,
Thiruvananthapuram.

.. Respondents

By Advocate Mr. James Kurian, Additional Central Government
Standing Counsel

OA No. 1750/94

1. Suseela Ramdas,
Teacher, Kendriya Vidyalaya,
Kadavanthara, Kochi
Ponnath House,
Palliparambukavu Road,
Tripunithura PO.

.. Applicant

By Advocate Mr. CS Ajith Prakash

Vs.

1. Union of India represented by
Secretary,
Ministry of Defence,
New Delhi.
2. The Controller of Defence
Accounts (Pension),
Allahabad.
3. Defence Pension Disbursing Officer,
Temple Road,
Kadavanthara,
Kochi-20.
4. The Bank Manager,
State Bank of Travancore,
Tripunithura.

.. Respondents

By Advocate Mr. Varghese P Thomas, Additional Central
Government Standing Counsel

DA No. 16/95

1. Mrs Ponnamma Baby,
W/o Late Sri PT Baby,
Senior Clerk,
Diesel Loco Shed,
Ernakulam
residing at House No.403/MIG,
Panampilly Nagar,
Cochin-16.
2. Lalitha VV,
W/o Late Sri Thampi MV,
Clerk,
Diesel Loco Shed,
Ernakulam
residing at Mayanth House,
Tripunithura.

.. Applicants

By Advocate Mr. P Ramakrishnan

Vs.



1. Union of India represented by
the Secretary,
Ministry of Railways,
Rail Bhavan,
New Delhi.

2. The Divisional Personnel Officer,
Southern Railway,
Trivandrum.

3. The Divisional Accounts Officer,
Southern Railway,
Trivandrum.

.. Respondents

By Advocate Mr. James Kurian, Additional Central Government
Standing Counsel

OA No. 284/95

1. Sujani Bai Chellappan,
Group 'D' Official,
Kottayam Head Post Office,
Kottayam.

.. Applicant

By Advocate Mr. PC Sebastian

Vs.

1. The Senior Postmaster,
Kottayam Head Post Office,
Kottayam.

2. The Deputy Director,
Postal Accounts,
Kerala Circle,
Thiruvananthapuram.

3. Union of India represented by
the Secretary,
Ministry of Communications,
Department of Posts, New Delhi. .. Respondents

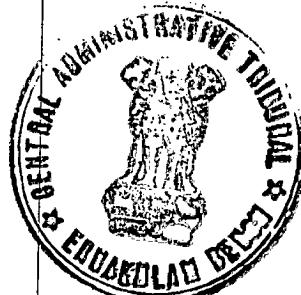
By Advocate Mr. James Kurian, Additional Central Government
Standing Counsel

OA No. 965/94

1. Smt KC Saramma
(Ts/PS/294/EKM)
W/o PV Peter,
Pavothithara House,
Amulya Street,
Ernakulam,
Cochin-18.

.. Applicant

By Advocate Mr. M Rajagopalan



Vs.

1. Union of India represented by the Secretary, Ministry of Defence, New Delhi.
2. Controller of Defence Accounts, (Pension), Allahabad.
3. Defence Pension Disbursing Officer, Ernakulam. .. Respondents

By Advocate Mr. Varghese P Thomas, Additional Central Government Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek 'relief' on Family Pension, which has been denied to them by respondents. In CA 1543/90 and connected cases, the Supreme Court has held that 'relief' is not admissible. In the light of this we dismiss the applications. Parties will suffer their costs.

Dated the 21st February, 1995

Sd/-
SP BISWAS
ADMINISTRATIVE MEMBER

Sd/-
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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CERTIFIED TRUE COPY
Date 23.2.95

M
Deputy Registrar

